

Defective Case Register from 2025-01-28 to 2025-01-28

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/3461/2025	ASHOK KUMAR SWAIN	2025-01-28	1.Hologram Of Rs.50/- Not Paid On V>Nama
2	D-ITA/3677/2025	SUBASH CHANDRA MOHANTY,SR.S.C	2025-01-28	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 66 days
3	D-CRLMC/2690/2025	DEEPAK KUSHAHOO	2025-01-28	.Petition not correctly addressed to Honorable Court
4	D-WP(C)/3446/2025	MAHESWAR MOHANTY	2025-01-28	Page No.46 Is Not Legible
5	D-CRLMC/2756/2025	PATITAPABAN NATH	2025-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1..Page nos.1 to 19 not notarized.2.I.A is not properly page marked.3. Page nos.44 96 and 106 Annex-7 11 and 12 are not exhibited.4.Page nos.50 and 112 not filed 5..Petition not correctly addressed to Honorable Court
6	D-BLAPL/2782/2025	RONALISHA PRADHAN	2025-01-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court
7	D-OTAPL/3561/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-01-28	1. Period of Delay 5 days
8	D-WP(C)/3423/2025	JATINDRA KUMAR MOHAPATRA	2025-01-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Petition not correctly addressed to Honorable Court
9	D-MACA/3533/2025	UMESH PRASAD MISHRA	2025-01-28	good ground not furnished in certificate 2- asper index not page marking in annex-1
10	D-WP(C)/3467/2025	SUBHAM AGRAWAL	2025-01-28	1. Date mentioned under annexure-4 not tally with the Book mark index and index of the writ petition.2. Date mentioned under annexure-6 not tally with the averment of the writ petition in para 8, Book mark index and index of the writ petition. 3. Page no 40 52 and 53 not neat and legible.
11	D-BLAPL/2813/2025	SANJAYA NARAYAN SAHOO	2025-01-28	1.In annexure no 1 page no 15 and 16 not legible.
12	D-BLAPL/2773/2025	DIPTI RANJAN BHOKTA	2025-01-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court

13	D-BLAPL/2874/2025	GAGAN BIHARI SINGH	2025-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Certified copy of Trial court (in annexure -1) not properly arranged.
14	D-WA/3528/2025	AUROVINDA MOHANTY	2025-01-28	1. Period of Delay 08 days delay. 2. Page No.66. 71 to75. 77 to79 and 90 to 92 neat copy not filed.
15	D-WA/3488/2025	SAROJ KUMAR JEE, A.G.A.	2025-01-28	Net xerox copy of impugned order filed C copy of impugned order not filed.
16	D-ABLAPL/2751/2025	BISWABHUSAN DAS	2025-01-28	.Petition not correctly addressed to Honorable Court
17	D-WP(C)/3398/2025	IN PERSON	2025-01-28	1. Rs 6/- to be paid on petition 2..Receipt Showing Serv.copy To cg not Filed.
18	D-BLAPL/2849/2025	SURYAKANTA DWIBEDI	2025-01-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executant no.2 signed in V.nama but he is not party in the petition .
19	D-ABLAPL/2769/2025	PURNA CHANDRA DAS	2025-01-28	Page 30 and 31 not neat.
20	D-ABLAPL/2867/2025	AMULYA RATNA PANDA	2025-01-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not legible.
21	D-BLAPL/2846/2025	SURYAKANTA DWIBEDI	2025-01-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of FIR in date chart not tally.2. page no.10 not partially neat.
22	D-CONTC/3511/2025	ADV.	2025-01-28	NOT PROPERLY ADDRESS TO HONBLE COURT
23	D-ABLAPL/2762/2025	NIHAR RANJAN SAHOO	2025-01-28	1. Year of the case be correctly mentioned on the top of the vakalatanama. 2. Petition not correctly addressed to Honorable Court
24	D-WP(C)/3454/2025	AKSHAYA KUMAR JENA	2025-01-28	1. Age of petitioner No.30 not furnished.2. Opp.party No.4 is not represented through
25	D-BLAPL/2885/2025	BIKASH KUMAR PRADHAN	2025-01-28	.Petition not correctly addressed to Honorable Court
26	D-WP(C)/3464/2025	SOUBHAGYA KUMAR DASH	2025-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-BLAPL/2803/2025	DEEPAK KUMAR DAS	2025-01-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
28	D-CRLLP/39419/2024	SARAT CH. PRADHAN ,A.S.C	2025-01-28	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 571 days. 2. Index be corrected.
29	D-BLAPL/2852/2025	SURYAKANTA DWIBEDI	2025-01-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs not correct in declaration of affidavit.2.P.S.no. in FIR ,not tally with synopsis,ca.petition and rejection order.

30	D-BLAPL/2854/2025	DEVASHIS PANDA	2025-01-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.page nos. 12 to 15 not partially legible. 2.Age of the petitioner not tally with rejection order. 3. Name and Signature of executant in V.nama, not tally with cause title and rejection order.
31	D-BLAPL/2845/2025	BISWORANJAN SWAIN	2025-01-28	Name of informant should not be mentioned as per standing order. Put up for further SR.
32	D-CMP/3588/2025	DWARIKA PRASAD MOHANTY	2025-01-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Proforma opp. parties 3 4 5 being minors are not represented through their legal guardian .
33	D-CMP/3553/2025	SATYAJIT MOHAPATRA	2025-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
34	D-CRLMC/2678/2025	ASHOK KUMAR SAHOO	2025-01-28	1. Addressed of Honorable C.J not correctly furnished in I.A.petition.
35	D-WP(C)/3399/2025	PRABODHA CHANDRA NAYAK	2025-01-28	30-OTHER DEFECT (IF ANY) 1.Legible copy of page-78 to 80 82 to 86 88 to 91 93 to 95 98 99 104 to108 110 112 to 114 116 to 118 120, 122 124 126 129 130 132 and 134 to be filed. 2.Page-181 under Annexure-18 not filed. 3. Date mentioned in Annexure-20 and averment of writ petition does not tally with book marks index and index of writ petition.
36	D-BLAPL/2755/2025	ASHOK KUMAR PATTANAIAK (A)	2025-01-28	.Petition not correctly addressed to Honorable Court
37	D-WP(C)/3555/2025	ADISHA MOHANTY	2025-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court
38	D-ABLAPL/2808/2025	BIJAYA KUMAR RAGADA	2025-01-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Except one counsel, other counsels are not furnished full name with capital letter in V.nama.
39	D-WP(C)/53389/2024	SATYAJIT SAMAL	2025-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Neat copy of page no 21and 22 to be filed
40	D-CRLMC/2466/2025	SANJIB KUMAR BHANJADEO	2025-01-28	1. Nomenclature of Lower court under annexure-2 does not tally with cause title.
41	D-WP(C)/3431/2025	ASHIT KUMAR DASH	2025-01-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
42	D-BLAPL/2816/2025	DILLIP KUMAR MOHANTY	2025-01-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 16 not proper arranged.
43	D-MACA/3732/2025	PRADEEP KUMAR MISHRA	2025-01-28	IA not correctly addressed.
44	D-ABLAPL/2838/2025	JYOTIRMAYA SAHOO	2025-01-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 10 and 11 not neat.
45	D-WP(C)/3546/2025	UMA CHARAN MISHRA	2025-01-28	.Subject Code incorrectly Mentioned
46	D-ABLAPL/2875/2025	JNYANANANDA PANDA	2025-01-28	As per index ,annex.1 not described in the petition.
47	D-BLAPL/2259/2025	DEBASISH SAMAL	2025-01-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of victim and informant not removed from synopsis.
48	D-ABLAPL/2858/2025	ABHAS MOHANTY	2025-01-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. C.T Number not mentioned in the first para of the petition copy.Page number 16 not neat.
49	D-WP(C)/3410/2025	RAMA KRISHNA NAIK	2025-01-28	Copy not served on standing Counsel (Transport)
50	D-ABLAPL/2805/2025	TARA PRASAD MOHAPATRA	2025-01-28	Age of the petitioner no. 3 not furnished in cause title and V.nama.
51	D-WP(C)/2630/2025	DWARIKA PRASAD MOHANTY	2025-01-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
52	D-WP(C)/3523/2025	SUDHIR KUMAR MALLICK	2025-01-28	.Petition not correctly addressed to Honorable Court
53	D-WP(C)/3491/2025	SAMEER KUMAR DAS	2025-01-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 78 to 80 not neat.
54	D-WP(C)/52562/2024	BIJAY KUMAR MOHANTY	2025-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
55	D-FAO/2997/2025	SRINIBASH SATAPATHY	2025-01-28	Cause Title In order but addressed incorrectly.
56	D-CRLMC/2789/2025	AVIJIT PAL	2025-01-28	1. Age of the petitioner in cause title not tally with affidavit.
57	D-CONTC/3505/2025	SUDHASHREE PASAYAT	2025-01-28	not properly address to the Honble court
58	D-WP(C)/3401/2025	DIBYARANJAN BEHERA	2025-01-28	1.Opp.Party Nos.1 to 10 in Mutation (Revision) No.1 of 2024 in court below have not been made parties to this writ petition.2.Xerox attested copy of order under Annexure-2 filed but c.copy there of not filed 3.Petition not correctly addressed to Honorable Court
59	D-BLAPL/2906/2025	SIDDHARTH GOUTAM DAS	2025-01-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

60	D-BLAPL/2795/2025	SUSIL KUMAR PATTNAIK	2025-01-28	1. Date of rejection order under Annexure-2 does not tally with index.
61	D-OTAPL/3700/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-01-28	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 6 days 2.Not correctly addressed. 3. Date of verification not given
62	D-ABLAPL/2880/2025	JNYANANANDA PANDA	2025-01-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per index,Annexure-1 not described in the petition.2.Name of the petitioner on affidavit does not tally with cause title.
63	D-CRLMC/2799/2025	BHABANI SANKAR DAS	2025-01-28	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. LAA fee Rs. 10/- and court fee Rs.6/- for V.nama to be paid. 2. Filing Advocate not signed and date of filing of petition not mentioned in V.nama.3. Page nos. 12 34 and 35 not legible
64	D-MATA/3022/2025	AMARENDRA SAHOO	2025-01-28	1.not correctly address in appeal and IA. 2.Case number not correctly furnished in being aggrieved.
65	D-MACA/3474/2025	SUBRAT SATPATHY	2025-01-28	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 928 days 2.Court Fee Rs.4809/ payable ,paid Rs9/ Rs.4800/ to be paid 3.statutory deposit not made
66	D-WP(C)/3527/2025	AMIYA BHUSAN DASH	2025-01-28	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Index and Writ petition not properly page marked.(2) DECLARATION not in proper manner.
67	D-CRLREV/2859/2025	ROHIT RANJAN RAY	2025-01-28	This may be registered as CRLA
68	D-ABLAPL/2869/2025	SIDDHARTH GOUTAM DAS	2025-01-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 partly neat.
69	D-ABLAPL/2792/2025	ANUP KUMAR PATTNAIK	2025-01-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Authorization to swear affidavit on behalf of another petitioner not furnished. 2. Sl. no.13 not found in annex.1. 2..Petition not correctly addressed to Honorable Court
70	D-OTAPL/3611/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-01-28	1. Period of Delay 5 days 2. Neat pg. nos.53 AND 54 be filed.
71	D-ABLAPL/2866/2025	BYOMAKESH TRIPATHY	2025-01-28	.Petition not correctly addressed to Honorable Court

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 28-01-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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